## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

20

C.P No. 1145/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES:

S Gurumoorthi

V/s

Sahara Q Shop Unique Products Range Ltd..

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

Advocates for Applicant

SIGNATURE

Adv. Sayah

Than awala ilb

Dhowe Liladhay

8-00.

## <u>ORDER</u>

## CP No.1145/ I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel having submitted that since acknowledgement card has not yet been received, the Petitioner Counsel has sought time for making submissions, at her request, list this matter on 12.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)